

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**STARRED QUESTION NO. †\*66**  
ANSWERED ON 07.02.2023

**COMPUTER EDUCATION AT VILLAGE LEVEL**

†\*66. SHRI HEMANT TUKARAM GODSE:

SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to provide atleast one computer system in each Panchayat to fulfil the aim of imparting computer education at village level in the country;
- (b) if so, the details thereof, State-wise including Maharashtra;
- (c) the amount of funds allocated to every State to achieve the said aim during each of the last three years especially Maharashtra and Dadra and Nagar Haveli and Daman and Diu;
- (d) whether the funds allocated are sufficient for the said purpose; and
- (e) if not, the reasons therefor and the details of the steps taken by the Government to increase the allocation for the said purpose?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI GIRIRAJ SINGH)

- (a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA  
STARRED QUESTION NO. 66 FOR ANSWER ON 07.02.2023 REGARDING  
COMPUTER EDUCATION AT VILLAGE LEVEL**

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(a), (d) & (e) Panchayat being local government is a State subject and is responsibility of State, since it is part of the State list of 7th Schedule of the Constitution of India. However, Ministry of Panchayati Raj (MoPR) supplements the efforts of the State including provision of computers through its schemes and programmes. Under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) implemented during 2018-19 to 2021-22 and revamped scheme of RGSA being implemented w.e.f 2022-23, this Ministry has been supplementing the efforts of state governments in this regard by providing financial support for computers and peripherals to States/ UTs for Gram Panchayats on a limited scale. Further, the untied/basic grants under 15th Finance Commission can be used by Panchayats for location-specific felt needs, except for salary or other establishment expenditure.

(b) & (c) The details of number of Gram Panchayats for which computer was approved under the Annual Action Plan of States/ UTs including Maharashtra and Dadra and Nagar Haveli and Daman and Diu during 2019-20, 2020-21 & 2021-22 under the scheme of RGSA is given in **Annexure**.

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**Annexure**

**Annexe referred to in reply to part (b) & (c) of the Lok Sabha Starred Question No. 66 to be answered on 07.02.2023**

**State/ UT-wise details of number of Gram Panchayats for which computer approved and fund allocated under the Annual Action Plan of States/ UTs under the scheme of RGSA during 2019-20, 2020-21 & 2021-22**

**(Rs. crore)**

Sl. No.	States/ UTs	2019-20		2020-21		2021-22	
		Approved Computers	Fund allocated	Approved Computers	Fund allocated	Approved Computers	Fund allocated
1	A & N Islands	0	0.00	0	0.00	0	0.00
2	Andhra Pradesh	690	2.76	971	3.884	500	2.00
3	Arunachal Pradesh	139	0.55	50	0.20	442	1.768
4	Assam	149	0.59	26	0.104	500	2.00
5	Bihar	531	2.12	531	2.12	267	1.068
6	Chhattisgarh	100	0.40	100	0.40	100	0.40
7	Dadra and Nagar Haveli	1	0.004	0	0.00	38	0.152
8	Daman and Diu	0	0.00	0	0.00		
9	Goa	0	0.00	0	0.00	4	0.016
10	Gujarat	30	0.12	0	0.00	0	0.00
11	Haryana	405	1.62	405	1.62	0	0.00
12	Himachal Pradesh	0	0.00	0	0.00	389	1.556
13	Jammu & Kashmir	1000	8.29	1000	2.73	318	1.272
14	Jharkhand	41	0.164	17	0.068	240	0.96
15	Karnataka	0	0.00	0	0.00	0	0.00
16	Kerala	100	0.40	0	0.00	100	0.40
17	Ladakh	-	-	100	0.4	100	0.40
18	Lakshadweep	-	-	0	0.00	0	0.00
19	Madhya Pradesh	150	0.60	100	0.40	0	0.00
20	Maharashtra	0	0.00	0	0.00	0	0.00
21	Manipur	8	0.032	12	0.048	15	0.06
22	Meghalaya	152	0.61	54	0.216	1525	6.10
23	Mizoram	149	0.59	18	0.07	500	2.00
24	Nagaland	124	0.49	42	0.17	300	1.20
25	Odisha	0	0.00	0	0.00	0	0.00

26	Puducherry	14	0.056	0	0.00	61	0.244
27	Punjab	1052	4.21	1052	4.21	0	0.00
28	Rajasthan	54	0.21	54	0.21	1554	6.216
29	Sikkim	16	0.06	0	0.00	0	0.00
30	Tamil Nadu	200	0.06	200	0.80	500	2.00
31	Telangana	1569	6.27	1812	7.248	1812	7.248
32	Tripura	250	1.00	250	1.00	720	2.88
33	Uttarakhand	549	2.19	0	0.00	500	2.00
34	Uttar Pradesh	7788	31.15	7788	31.15	3145	12.58
35	West Bengal	0	0.00	0	0.00	0	0.00

\* no. of computers approved includes carry over of previous years

(-) Plan not received

(o) proposal not submitted